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LAW DEPARTMENT

NOTIFICATION

The 18th January, 2016

No. 659—I-Legis-2/2016/L.—The following Ordinance promulgated by the Governor of Odisha on the 18th January, 2016 is hereby published for general information:—

ODISHA ORDINANCE NO. 2 OF 2016

THE ODISHA OFFICES OF PROFIT (REMOVAL OF DISQUALIFICATIONS) AMENDMENT ORDINANCE, 2016

AN

ORDINANCE

FURTHER TO AMEND THE ODISHA OFFICES OF PROFIT (REMOVAL OF DISQUALIFICATIONS) ACT, 1961

WHEREAS the Legislative Assembly of the State of Odisha is not in session;

AND WHEREAS, the Governor of Odisha is satisfied that circumstances exist which render it necessary for him to take immediate action to amend the Odisha Offices of Profit (Removal of Disqualifications) Act, 1961 in the manner hereinafter appearing:

NOW, THEREFORE, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution of India, the Governor of Odisha is pleased to make and promulgate the following Ordinance in the Sixty-sixth Year of the Republic of India:—

Short title. 1. This Ordinance may be called the Odisha Offices of Profit (Removal of Disqualifications) Amendment Ordinance, 2016.

Amendment of Section 3.

 In the Odisha Offices of Profit (Removal of Disqualifications) Act,1961 (hereinafter referred to as the principal Act), in the Section 3, after clause (j), the following clause shall be inserted, namely:—

Odisha Act 26 of 1961.

"(k) the office of Chairperson, Vice-Chairperson or Member, by whatever name called, in any statutory or non-statutory body specified in the Table."

Insertion of new Table.

3. After the Schedule to the principal Act, the following table shall be inserted, namely:—

"Table [See Section 3 (k)]

SI.	Name of the Body
No.	
(1)	(2)
1	The District Planning Committee constituted under the Odisha District Planning Committees Act, 1998 (Odisha Act 8 of 1998).
2	The Western Odisha Development Council established under the Western Odisha Development Council Act, 2000 (Odisha Act 10 of 2000).
3	State Planning Board constituted by the State Government under Resolution No.14502, dated 27-07-1998.*

SENAYANGBA CHUBATOSHI JAMIR

Dated the 18th January, 2016

GOVERNOR OF ODISHA

BIBHU PRASAD ROUTRAY
Principal Secretary to Government